Ē							Annexure - 3								
	Manus of Congunities defictor			Herduster Photo-Films Mig Co Ltd	व्या वी क्लंबन	d fearcis ordios	wither than financial conditions belonging to an	Date of Commencement y class of creditors;	tel ORP		67-31.3033		tist of Creditors a	EOR	28.09.3023
	Name of Creditor			Details of Claim Received		_	Details of dam admitted		-	_		Amount of			Anautici
m.760	Name of Creditor	Mentification No.	Date of					Amount sovered by	Whether	% of voting	Amount of	Amount of any mutual dues, that		Amount of claim	
H			receyt	Amount Carmed	Amount of claim-admitted	Nature of dains	Amount covered by security interest	guarantee	related party?	chare in CoC	Contingent Claim	may be cetaff	Amount of Claim not admitted	underverthcation	Remarks, if any 1) Verified with the books of accounts of the Consorte Debtor and other owner-time
1	life Incurance Corporation of India	IRSA Registration No. 0132		6,77,16,36,922.00	6,77,56,86,822.00	Secured Financial Creditor	6,77,56,36,832.00	-	NO	142674	-	-	-	-	3) Verified with the books of account of the Corporate Debtor and other supporting documents. 2) Your claim is admitted in full for Rs. 877.56
Н															(MIN)
															Toperation with house of advancents and every property groups and processing 120 MeV of all thouses (1) Types of them entiting 120 MeV of all thouses (1) Types of them entities (1) MeV of all thouses (1) Me
															2) Your claim retaining 18% NCD of BD oranes (in Sheer you are having a share of BLOSK) is admitted for WL 6587.80 Crores as oer trud
															deed agreement dt 26.06.3988 and acper Nevised trust agreement.
2	The Administrator of the Specified Undertaking of the Trust of India (SUUTI)	M.		57,58,76,71,394.00	55,96,16,11,842.00	Secured Rinancial Creditor	10,96,38,33,842.00	-	NO.	18.4158%			1,22,96,41,952.00		If Regarding the claim relating to SES NCD of EDCrores, since you are the holder of Non-
ľ	of India (SEUTI)					Oreditar									cumulative bonds, the interest will be calculated an "SIMPLE INTEREST BASIS" as per the local processors should TECH TREES.
															E,80,000 SITE secured redeemable non- convertible bands of Rr. 2000 each. Therefore
															Claim amount of Ri. 28.70 Croses (RE.00% of R 23.50 Croses) is admitted as your share.
															d) Your claim retaining to Funded Interest is admitted for Rs. 1189-88 Crores
П															Cysefied with book of scount and other supporting discussers. If you discussers. If you discussers. If you discussers is sufficiently allowed in Surroy (a foreign you have a found you will be surroy). If you discuss relating 15th NOTO of 6000000 (b) foreign you have a found you will be surroy of 15th you will be surroy of 15th you will be sufficient of 15th you will
															supporting documents. 2) Your claim relating 18% NCD of 80-oranes (in
															admitted for Nr. 888.66 Crores as per trust dee agreement dt 29.06.2888 and as per Revised
	UTI Trustee Company Private Limited	NA.		9,22,17,84,080.00	8,97,49,29,700.00	Secured Rinancial Creditor	8,97,41,29,700.00		NO.	2.35186			26,84,96,00.00		Studing received. If Regarding the claim relating to 18% NCD of
						Creditar									doctored, once you are the holder of hon- cumulative bonds, the interest will be calculated on "MAPLE DITIESTE \$550" as ser
															the trust agreement dated 25.06. 1988 for 8,80,000 10% secured redeemable non-
															convertible bands of Rr. 2000 each. Therefore Claim amount of Rr. S.ES Groves is admitted as
Н			-												
						l					1			1	I) Claim is verified with books, touch agreement and other supporting detainment of the company
			1					1	1		l			1	or may per the trust agreement dated 28 St. 188 for 8,80,000 18% occured redeemable non- convertible bonds of 8s. 2000 each. or
4	Canhank Resectal Services Limited	CIN No. LIRISSONAS REPLICADERS		4,44,44,961.00	61,01,776.00	Secured Rinancial Creditor	68,00,798.00		NO.	0.000396			1,81,61,567.00		chall be payable half yearly from the date of allotment to the date of redemption of bonds
						Orana									and only "COMMONTAN DIBENTURE HOLDING" will receive "COMPOUND INTEREST".
			1					1	1		l			1	Sounds, the interest will be calculated on "Sharps increasing action."
Ш															"STAPLE INTEREST BASIS"
	Indian Rask	No.		1.81.11.00.000.00	1.81.11.00.000.00	Secured Rinancial Creditor	18111.00.000.00		NO.	1,99696					S) Verified with the books of accounts of the Corporate Debtor and other supporting
	THE REAL PROPERTY.	_				Oreditar									documents. 2) Your claim is admitted in full for Rs. SES.ES. comes.
П	Canara Rank (Asset Roccomy Management)	PAN NA AAACCESSES TAN NA CHICLESSES		26.07.06.31.727.00	16.05.66.31.929.00	Secured Financial	2649.64.12.929.00		NO.	4,000,014					I) Verified with the books of accounts of the Corporate Debtor and other supporting
	Canara Kask (Asset Recovery Hanagement)	TAN No DIRECTORDO		2,000,0,000	200000	Secured Rinancial Creditor	2,000,0,000		-						documents. 2) Your claim is admitted in full for Rs. 3688.60
П	Canara Rank, Octocamund Branch			53,25,02,489.00	14,21,02,499.00	Secured Rinancial	10,71,02,699.00	l .	NO.	0.1270%					Syvenfied with the books of accounts of the Corporate Debtor and other cupporting
7	Canara Rank, Octacamend Branch	M.		1(1)(2),000,000	51,21,02,499.00	Secured Rinancial Creditor	101,0,460		NO.	0.1276%			-		documents. 2) Your claim is admitted in full for No. 58.25
П															Victoria of the basis of accounts of the Corporate before and other supporting Accounted. 2) Your claims is abmilled as under. Bridge table - NL.3972.55 Colore. OPG Sales - NL.336.35.Colore. Gen Sales - NL.336.35.Colore. Gen Deed: - NL.121.35.Colore. Gen Deed: - NL.121.35.
															documents. 2) Your claim is admitted as under:
															Bridge Goon - RE. 7972 RS Crores DPG Goon - RE 2225 S2 Crores
*	State Bank of India (SAMR, Che)	PAN No. AAACSESTIK		1,07,74,89,68,666.00	2,96,20,77,67,230.00	Secured Rinancial Creditor	2,94,22,77,47,230.00		NO.	71.00976			11,14,12,71,496.00		Cash Greats - Nr. 18, 111.75 Crures If Regarding the claim relating to breedtment.
						Orana									inBooks, cince you are the holder of Nun- cumulative bonds, the interest will be
															the truck agreement dated 25:06.2885 for 8.80,000 20% secured redeemable non-
															calculated as "IMPLE POTERES" BASIS." as per the touch agreement dated 2606 SRESSar 8,80,000 SRs secured indensities non- canvertible bonds of Nr. 2000-each. Therefore claim amount admitted regarding thick Nr.
Н															78.00 Croses. 1) Verified with the books of accounts of the Corporate Debtor and other supporting documents.
	Peerless General Finance and Investment Go.Ltd.	NA.		1,84,20,21,809.00	1,86,20,21,809.00	Secured Rinancial Creditor	1,16,20,21,109.00	-	NO	0.3269%	-	-	-	-	documents. 2) Your claim is admitted in full for Rs. 138.20
H															DEFE
															1) Claim is verified with books, trust agreement and other supporting documents.
															2) As per the trust agreement dated 20:06.193 for X,RO,000 18% occured redeemable non-
30	Pumph National Bank	NA.		22,81,21,387.00	1,11,16,890.00	Secured Rinancial Creditor	1,11,10,000.00		NO.	0.00000			29,20,04,287.00		chall be payable half yearly from the date of abotiment to the date of indemption of bonds
						Creditar									and only "CUMULATIVE DISSISTED HOLDING" will receive "COMPOUND INTEREST".
						l					1			1	Claim is verified with block, box. Quayment and offer important placements. 2, July et in what appreciant data to the placement of the placement data to the Land placement data of the land of the converted to band of the 2000 placement data to put the land of the 2000 placement data data to put the land part (from the state and only "CLAMPACHON DIMENTAL". Strong page are the land of these constraints belong the state of the constraints belong to the strong of the land of the constraints belong to the state of the constraints belong to the strong of the land of the constraints belong to the strong of the land of the constraints belong to the strong of the land of the constraints belong to the strong of the land of the constraints belong to the strong of the land of the constraints belong to the land of the
						l					1			1	6) Sa, claim is admitted for Rs. 5.352 cores
H			1												
			1					1	1		l			1	2) Claim is verified with books, tout agreement and other outporting documents of the compositing documents of the compositing documents of the composition of the composition of the composition of the composition of the composition, interested control to pupulse half yearshy from the other of the composition of the composition of books and only "CUMINAL TAIL THE COMPOSITION" OF COMPOSITION OF THE COMPOSITION
						l					1			1	for X,80,000 LBS secured redeemakin non- convertible bonds of Pr. ***********************************
11	United India Insurance Company Limited	CIV No. URROWN STREET		94,40,30,003.00	1,82,72,886.00	Secured Rinancial Creditor	1,62,72,696.00		NO.	0.0082%			90,44,37,097.00		chall be payable half yearly from the date of allotment to the date of redemption of bonds
						Creditar									and only "CUMULATIVE DISSISTED HOLDING" will receive "COMPOUND INTEREST".
			1					1	1		l			1	will receive "COMPCIND INTERES". EStance you are the holder of Non-cumulative Bonds, the interest will be calculated an "Sampus Interest acts." CSs, claim is admitted for NLESE? occes.
															6/5a, claim is admitted for Rs. 8.827 cores.
H															
			1			l		l	1		l			1	1) Claim is verified with books, trust agreement and other supporting documents
			1					1	1		l			1	for K,RD,000 18% occured redeemable non- convertible bonds of Rs. 2000 each. In
12	Carbank Mutual Fund	NA.		111,74,911.00	1,40,21,389.00	Secured Rinancial Creditor	1,60,21,589.00		NO.	0.0000%			1,50,14,564.00		chall be payable half yearly from the date of allotment to the date of redemption of bonds
			1			Gedtar		1	1		l			1	and only "CUMULATIVE DESENTING HOLDING" will receive "COMPOUND INTEREST".
						l					1			1	IZCARR IN worlded until blooks, foot. Agenerated and their uppersonal processing policy and processing and processing designed policy. 20 for part for your agreement along 20 foot. 20 for part for your agreement along 20 foot. 20 foot. 20 foot. 20 foot. 20 foot. 20 foot. 20 foo
			1					1	1		l			1	4) ha, claim is admitted for MLS 6023 granes.
П															
															1) Claim is verified with books, tout agreement and other supporting documents.
			1					1	1		l			1	for K,RD,000 18% occured redeemable non- convertible bonds of Rs. 2000 each. Interest
	SRI Fund Management Limited	CIN No. DESMONHES RESPUEDINGER		1,01(10,62,881.00	22,14,14,112.00	Secured Rinancial Creditor	22,51,56,852.00	-	NO.	0.0500%			1,27,40,27,961.00	-	shall be payable half yearly from the date of abotinest to the date of redemption of bonds
28			1					1	1		l			1	and only "COMPLIATIVE DESENTING HOLDERS" will receive "COMPCIAID INTEREST".
28						l	1	l	1	ı	1	1	1	ı	system you are the hunder of Nun-cumulative
28 ("SIMPLE INTEREST BASIS".
28 :															II Claim is verified with books, four. Agreement and other ougspring documents. July service was a continued out of the ougspring of the output of the ARRON CONTINUES of the Output of the ARRON CONTINUES of the Output of the
18 1				5,81,91,04,92.39	4,10,26,986.00	Secured Resected Creditor	4,10,36,986.00		NO.	0.0100%	-		3,79,64,79,503.00	-	Cita, claim Hadmitted for RLZ2333 owner.